CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 16/RP/2026

Subject	:	Petition for review of Order dated 15.1.2026 passed in Petition No. 417/MP/2024.
Petitioner	:	NTPC Limited
Respondent	:	KSEB Limited
Date of hearing	:	**18.8.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V, Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Venkatesh, Advocate, NTPC Shri Vineet Tayal, Advocate, NTPC Ms. Surbhi Kapoor, Advocate, NTPC Shri Prabhas Bajaj, Advocate, KSEB Shri Rithvik Mathur, Advocate, KSEB Shri Rishabh Yadav, Advocate, KSEB

Record of Proceedings

The matter was called for a hearing in hybrid mode.

2. At the outset, the learned counsel for the Respondent, KSEB, sought further time to file its reply in the matter. The learned counsel for the Petitioner did not object to the said request.

3. The Commission, after hearing the parties, adjourned the matter and permitted the Respondents to file their replies on or before **4.9.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **18.9.2026.**

4. The Petition shall be listed for hearing on **8.10.2026.**

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Law)